

RAJASTHAN HIGH COURT JODHPUR

NOTIFICATION

No.Estt./RJS/22/2017

Date : 25/03/2017

Pursuant to Rule 7 read with Schedule-III of the Rajasthan Judicial Service Rules, 2010, it is notified that in the Civil Judge Cadre, **35** vacancies have been determined for the year 2017 (Upto December, 2017) which are categorized in the following manner :-

Total No. of posts	Year	General	Reserved			VACANCY FOR SPECIALLY ABLED PERSON
			SC	ST	OBC	
31	Current Vacancies for 2017	18 Out of which 5 posts for women	4 Out of which 1 post for woman	3	6 Out of which 1 post for woman	Out of 31 vacancies 1 post for Person suffering from hearing impairment.
4	Backlog	--	1(Backlog)	3 (Backlog)	--	--

NOTE :- The determination of vacancies is inclusive of 10% posts being part of the cadre strength which are provided in Schedule-I for leave reserve/training/deputation in the Cadre of District Judge, Senior Civil Judge and Civil Judge.

BY ORDER,

24/3/17
REGISTRAR GENERAL